

(d) the steps taken to reopen these units?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA) : (a) and (b). Yes, Sir.

(c) The reasons for closure vary from unit to unit. In a number of cases, an important contributory cause has been growing labour indiscipline while in other cases, financial stringency, lack of orders and problems of raw material availability have led to closure (either wholly or partly) of industrial units.

(d) The reopening of some of the closed units would depend on the general industrial climate in the state, which continues to be unsatisfactory. At the same time, steps are under consideration to meet the specific problems of some of the closed units as also improvement of the order position in respect of some of the engineering units in particular. These include proposals for increased allocations of raw materials, and facilities to cover interest liabilities. Steps are also being taken to ensure more effective maintenance of law and order in the State.

Setting up of Consumer Industries in Public Sector

264. DR. RANEN SEN:
SHRI BHOGENDRA JHA:
SHRI NARAYANAN:
SHRI KOLAI BIRUA:
SHRI MAYAVAN:
SHRI DHANDAPANI:
SHRI DHIRESWAR KALITA:
SHRI N.R. LASKAR:
SHRI YOGENDRA SHARMA:

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state:

(a) whether the proposal to set up consumer industries in the public sector has been finalised by Government; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA): (a) and (b). It has been decided in principle that the role of the public sector might be expanded and extended to new fields where major production gaps are likely to develop in coming years. This would also include consideration of manufacture of certain consumer items through State enterprises. The selection of such items, however, together with the further details in this regard are still under examination.

Appointment of Committee to Enquire into Affairs of Standard Motors Company, Madras

265. DR. RANEN SEN:
SHRI INDRAJIT GUPTA:
SHRI K. LAKKAPPA:
SHRI C. JANARDHANAN:
SHRI ESWARA REDDY:

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state:

(a) whether Government have appointed a three-man Committee to enquire into the affairs of the Standard Motors of Madras;

(b) if so, the personnel of the Committee; and

(c) when the Committee is expected to submit its report?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA): (a) Yes, Sir.

(b) The composition of the Investigating Body is as under:-

Chairman

Shri T.A. Varghese, ICS (Retd.),
Ex-Chief Secretary,
Govt. of Tamil Nadu,
Madras.